

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

RAJYA SABHA
UNSTARRED QUESTION NO. 3746
TO BE ANSWERED ON 03.04.2025

Human wildlife conflict

3746. SHRI PRAKASH CHIK BARAIK:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) the numbers of deaths caused due to Human- wildlife conflict, year-wise and Statewise;
- (b) the manner in which Government plans to compensate victims;
- (c) whether Government has any plans to reduce such incidents; and
- (d) if so, the details there of?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI KIRTI VARDHAN SINGH)

- (a) to (d) Incidences of human-wildlife conflicts have been reported from various parts of the country. As per the information received from the State/UT Governments, the details of human deaths over the last five years due to attacks by tigers and elephants are provided at **Annexure-I** and **Annexure-II**. The important steps taken by Government for protection of wildlife and to address human-animal conflicts include the following:
 - i. An advisory on dealing with human-wildlife conflict has been issued by the Ministry in February 2021. The Ministry of Environment, Forest and Climate Change has also issued guidelines to States and UTs on 3rd June, 2022 on managing human-wildlife conflicts including damage to crops. The Advisory recommends coordinated interdepartmental action, identification of conflict hot spots, adherence to Standard Operating Procedures, establishment of rapid response teams, formation of State and District level committees to review the quantum of ex-gratia relief for its expeditious payments etc.
 - ii. The Ministry has also issued species-specific guidelines to deal with human-wildlife conflict situations on 21.03.2023.
 - iii. The Section 11 (1) (a) of the Wild Life (Protection) Act, 1972, empowers the State Chief Wild Life Wardens to grant permits for hunting animals falling in Schedule I of the Act, which become dangerous to human life. Further, the Section 11 (1) (b) of the Act empowers State Chief Wild Life Warden or any authorized officer to grant permits for hunting of wild animals falling under

Schedule-II of the Act, if such animals have become dangerous to human life or property.

- iv. A network of protected areas namely, National Parks, Sanctuaries, Conservation Reserves and Community Reserves covering important wildlife habitat have been created all over the country under the provisions of the Wild Life (Protection) Act, 1972 to conserve wild animals and their habitats.
- v. The Central Government provides financial assistance to State/Union Territory Governments under the Centrally Sponsored Schemes, 'Development of Wildlife Habitats' and 'Project Tiger and Elephant' for management of wildlife and its habitat including for payment of ex gratia relief to the victims of human-wildlife conflicts. The Ministry has enhanced the amount of ex-gratia relief in case of death or permanent incapacitation due to wild animal attacks during December 2023 from Rs. 5 lakhs to 10 lakhs under the Schemes.
- vi. Periodic awareness campaigns to sensitize, guide and advise the general public on human-wildlife conflict, including dissemination of information through various forms of media is carried out by the respective State Governments/Union Territory Administrations.

ANNEXURE -I

Annexure referred to in reply to parts (a), (b), (c) and (d) of the Rajya Sabha Unstarred Question No. 3746 due for reply on 03.04.2025 regarding “Human wildlife conflict”.

The details of human deaths during last five years due to tiger attacks, year-wise and State-wise

S. No.	State	2020	2021	2022	2023	2024
1	Assam	0	0	0	0	4
2	Bihar	1	4	9	1	2
3	Chhattisgarh	0	0	0	3	0
4	Karnataka	0	1	1	8	2
5	Kerala	2	1	1	1	1
6	Madhya Pradesh	11	2	3	10	6
7	Maharashtra	25	32	82	37	42
8	Tamil Nadu	1	3	0	1	0
9	Telangana	2	0	0	0	1
10	Uttar Pradesh	4	11	11	25	10
11	Uttarakhand	0	1	3	0	5
12	West Bengal	5	5	1	0	1
Total		51	60	111	86	74

ANNEXURE-II

Annexure referred to in reply to parts (a), (b), (c) and (d) of the Rajya Sabha Unstarred Question No. 3746 due for reply on 03.04.2025 regarding “Human wildlife conflict”.

The details of human deaths during last five years due to elephant attacks, year-wise and State-wise

S. No.	State	2019-20	2020-21	2021-22	2022-23	2023-24
1	Andhra Pradesh	4	6	4	5	6
2	Arunachal Pradesh	0	2	2	0	0
3	Assam	75	91	63	80	74
4	Chhattisgarh	77	42	64	69	51
5	Jharkhand	84	74	133	96	87
6	Karnataka	30	26	27	29	48
7	Kerala	12	20	35	27	22
8	Maharashtra	1	0	0	2	5
9	Meghalaya	4	6	3	3	7
10	Nagaland	0	0	0	1	1
11	Odisha	117	93	112	148	154
12	Tamil Nadu	58	57	37	43	61
13	Tripura	2	1	2	2	1
14	Uttar Pradesh	6	1	0	4	4
15	Uttarakhand	9	13	12	4	8
16	West Bengal	116	47	77	97	99
	Total	595	479	571	610	628